

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 538/2016

IN THE MATTER OF:

Nippon Signal India Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 101

Order delivered on 05.04.2018

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Rohit Mahajan, Advocate

For the RD(NR) :-

Ms. Sonam Sharma, Advocate

For the Income Tax Dept.):-

Mr. Lakshmi Gurung, Standing Counsel

ORDER

Let the matter be placed before the Principal Bench on 20th
April 2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)